

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No.4354/2022

(Arising out of impugned final judgment and order dated 16-11-2021 in MS No.5871/2020 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

GYANESHWAR SINGH

Petitioner(s)

VERSUS

BOARD OF REVENUE U.P. LUCKNOW & ORS.

Respondent(s)

(With I.R. and IA No.35636/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.35637/2022-EXEMPTION FROM FILING O.T. and IA No.35639/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 09-09-2022 This petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s) Mr. Prem Prakash, AOR
Mr. Shikhar Bhardwaj, Adv.
Mr. Abhijit Bhatnagar, Adv.
Mr. Akash Bhushan, Adv.

For Respondent(s) Mr. Tanmaya Agarwal, AOR
Mr. Wrick Chatterjee, Adv.

UPON hearing the counsel the Court made the following
O R D E R

- 1 List the Special Leave Petition on 19 September 2022.

(CHETAN KUMAR)
A.R. -cum-P.S.

(SAROJ KUMARI GAUR)
Court Master